

Family Pension-cum-insurance for Workers

720. DR. RANEN SEN :
SHRI DINKAR DESAI :

Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 5712 on the 9th April, 1970 regarding the scheme to introduce family pension-cum-insurance for workers and state when the scheme is expected to be implemented ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA) : It is proposed to introduce legislation during the current session of Parliament to provide for a Scheme of Family Pension-cum-Life Assurance for industrial workers. The Scheme is expected to be implemented before the end of the current financial year.

Food Policy for 1970-71

721. SHRI S. M. BANERJEE : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Food Policy for the crop 1970-71 will serve the twin objective of elimination of all concessional food imports by 1971 and maintenance of price stability ;

(b) whether any detailed study has been made in this regard ; and

(c) if so, whether a copy of the same will be laid on the Table ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) It is the policy of the Government to eliminate all concessional imports by the end of 1971, as also to maintain stability of prices.

(b) The question of stabilising foodgrains prices is kept in view by the Agricultural Prices Commission while recommending the procurement prices of important foodgrains.

(c) The reports of the Commission have been placed in the Parliament Library.

Commission to enquire into working of Sugar Industry

722. SHRI S. M. BANERJEE :

SHRI VALMIKI CHOUDHARY :
SHRI MOLAHU PRASHAD :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that a Commission has been appointed to enquire into the various problems of the sugar industry ;

(b) if so, the composition and terms of reference of the Commission ;

(c) whether the decision to nationalise sugar industry in U. P. will be taken after the submission of the report of the said Commission ; and

(d) if so, the reasons for the same ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes Sir.

(b) A copy of the notification issued giving the composition and terms of reference of the Commission is laid on the Table of the House, [*Placed in Library. See No. LT—4259/70*]

(c) and (d). The question of nationalisation of sugar industry in Uttar Pradesh alone is primarily for the State Government to consider. The Central Government will consider the all-India aspect of the question after receipt of the report of the Commission.

Damage to Rice Crops of West Bengal due to floods and steps to prevent shortfall in production of Rice

723. SHRI SARDAR AMJAD ALI : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that this year's heavy floods in West Bengal will cause a serious damage to next Aman crop ;

(b) if so, the extent of the damage estimated and the percentage of short-fall in rice production in the State ; and

(c) the steps taken or proposed by the Government to meet the shortfall in rice production in the State ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). Yes, Sir. According to the information made available by